

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 872/(MAH)/2017

CORAM:

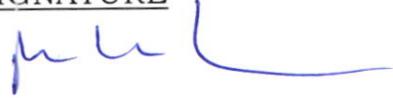
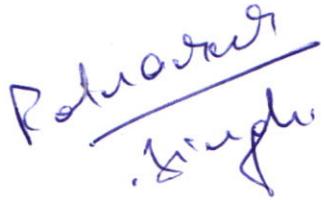
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Honest Security Services
V/s.
Sapphire Land Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
39	Rameshprakash Pandey	Adv. for the petitioner	
39	Adv. for the Resp:- Rajiv Kumar Singh i/b Adv. Subir Kumar		

ORDER
TCP 872/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **18.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 15.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)